THE PARLIAMENTARY DEBATES

OFFICIAL REPORT

IN THE HUNDRED AND NINTH SESSION OF THE RAJYA SABHA Commensing on

the 24th April, 1979Jihe 4th Vaisakha,i90i (Saka)

RAJYA SABHA

Tuesday, th_e 24th April, 1979 the 4th Vaisakha, 1901 (Saka)

The House met at eleven of tile •Jieqo 3qi ui uunuiirqa 'JJ\['jpop

MEMBERS SWORN

1. Shri T. Basheer (Kerala)

2. Shri K. Chathunni Master (Kerala)

3. Shri K. C. Sebastian (Kerala)

OBITUARY REFERENCE

MR. CHAIRMAN: I have to refer with profound sorrow to fhe passing away of Shri Bal Krishna Kaul, an ex-Member of this House.

Shri Bal Krishna Kaul was born in 1903 at Moradabad in Uttar Pradesh. Starting his social and political life at a comparatively young age, he took active part in the freedom struggle and was imprisoned several times,. Shri Kaul was a Member of the Ajmer Legislative Assembly from 1952 to 1957 and of the Rajasthan Vidhan Sab'na from 1962 to 1967. He served as Minister of Home and Finance in the erotwhile Ajmer State from 1952 to 1956 and as Minister of Finance, Excise and Taxation in the Rajasthan State from 1962 to 1967. Shri Kaul was a Member of this House from 19©8 to 1974. An active and* agile person, he took keen interest in the day-to-day proceedings of the House.

We deeply mourn the passing away of Shri Bal Krishna Kaul.

I would request Members to rise in their places and observe a minute's

silence as a mark of resepct to the memory of the deceased.

(Hon. Members then stood in silence for one minute)

MR. CHAIRMAN: Secretary-General will convey to the members of the bereaved family our sense of profound sorrow and deep sympathy.

ORAL ANSWERS TO QUESTIONS

On-claimed articles in the illfated iA Boeing flight

•1. SHRI LAKSHMANA MAHA-PATRO:^J, SHRI YOGENDRA SHARMA: SHRI BHOLA PRASAD:

Will the Minister of TOURISM AND CIVIL AVIATION be pleaed t₀ state:

(a) whether it is a fact that some articles, including currency notes, which were found in the IA Boeing aircraft that met with an accident in Hyderabad in mid-December 1978, have remained unclaimed;

(b) if so, what are the particulars of such articles;

(e) whether any investigation has been carried out to identify their owners or the possible source from which these articles came to the illfated plane; and

†The question was actually asked on the floor of the House by Shri Laksh-mana Mahapatro